	RAJYA SABHA	[28 November, 2002]	
1	2	3	4
Himachal Pradesh	9	200	46
Jammu & Kashmir	0	167	100
Jharkhand	4	351	46
Karnataka	33	1347	309
Kerala	18	1327	247
Madhya Pradesh	0	53	14
Maharashtra	155	3088	987
Manipur	3	14	3
Meghalaya	1	190	31
Mizoram	0	16	19
Nagaland	0	31	5
Orissa	0	825	149
Punjab	15	958	161
Rajasthan	38	682	220
Sikkim	0	0	0
Tamil Nadu	25	/816	337
Tripura	5	72	16
Uttar Pradesh	77	2446	789
Uttranchal	8	277	62
West Bengal	9	1641	417

Opening of New Post Office in Ghaziabad

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Secretariat (Delhi)

901. SHRI S.S. CHANDRAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

⁽a) whether Government are aware that no Post Office exists in Pratap Vihar, Ghaziabad, Uttar Pradesh to cater the needs of thousands of people living in that area;

- (b) if so, what action Government have taken to mitigate problems of the people;
- (c) whether Government have received any representation in this regard and the action taken thereon; and
- (d) by when Government propose to open a Post Office in Pratap Vihar?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJAY PASWAN): (a) Yes, Sir. The Government is aware that there is no post office in Pratap Vihar locality in Ghaziabad.

- (b) For delivery of mail, Pratap Vihar locality is being served by Ghaziabad City Sub Office, which is situated at a distance of 3 Kms. Counter facilities are provided to the residents of the area by the Ghaziabad City Sub Office and also by neighbouring Post Offices as detailed below:-
 - (i) Bhoor Bharat Nagar Non Delivery Extra Departmental Sub Office (EDSO) which is located at a distance of 2 Kms.
 - (ii) Kaila Extra Departmental Branch Post Office which is located at a distance of 1 Km.
- (c) Yes, the Department had received a few representations in this regard. The representations were sent to Uttar Pradesh Circle for detailed enquiry and report on the matter.
- (d) A report has since been received. A post office at Pratap Vihar has not been found justified due to non-fulfilment of existing norms. A copy of norms for opening of post offices is enclosed as statement.

Statement

Norms for opening post offices 1. Norms for opening

Extra Departmental Branch Post Offices: 1.1 Population: (a) In Normal Areas:

3000 population in a group of villages (including the PPO village)

(b) In Hilly, Tribal, Desert and Inaccessible Areas:

500 population in an individual village or 1000 population in a group of villages.

1.2 Distance:

(a) In Normal Areas:

The minimum distance from the nearest existing post office will be 3 Kms.

(b) In Hilly, Tribal, Desert and Inaccessible Areas:

The distance limit will be the same as above except that in Hilly Areas, the minimum distance limit can be relaxed by the Directorate in cases where such relaxation is warranted by special circumstances which should be clearly explained while submitting a proposal.

1.3 Anticipated Income:

(a) In Normal Areas:

The minimum anticipated revenue will be 33 1/3% of the cost.

(b) In Hilly, Tribal, Desert and Inaccessible Areas:

The minimum anticipated income will be 15% of the cost. 2. Criteria for upgrading/opening Departmental Sub Post Offices:

(a) In Rural Areas:

The minimum work load of the Extra Departmental Branch Post Office, proposed to be upgraded, should be five hours per day. The permissible limit of annual loss is Rs. 2400/- in Normal rural areas and Rs. 4800/- in Tribal and Hilly areas.

(b) In Urban Areas:

In Urban areas, the post office should initially be self-supporting, and, at the time of the first annual review, it should show a 5% profit to be eligible for further retention.

The minimum distance between two post offices should be 1.5 Kms. in cities with a population of 20 lakhs and above, and 2 Kms. in other Urban Areas. No two delivery offices, however, should be closer than 5 Kms. for each other.

Heads of Circles have powers to relax the distance condition in 10% of the cases.

A Delivery Post Office in Urban Area should have a minimum of 7 Postmen's beats.

Norms for opening Extra Departmental branch post offices in Hilly, Tribal, Desert and Inaccessible Areas:

1. Population:

500 population in an individual village or 1000 population in a group of villages.

2. Distance:

The minimum distance from the nearest existing post office will be 3 Kms. The minimum distance limit can be relaxed by the Directorate in cases where such relaxation is warranted by special circumstances which should be clearly explained while submitting a proposal.

3. Anticipated Income:

The minimum anticipated income would be 15% of the cost.

Recognition of Unions in Department of Posts

902. SHRI NILOTPAL BASU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government have a policy of recognising unions under the Department of Posts;
 - (b) if so, the details thereof;
 - (c) the number of unions and the basis of such recognition; and
 - (d) the facilities accorded to the unrecognized unions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJARY PASWAN): (a) and (b) Yes, Sir. The unions in Department of Posts are recognized in terms of Central Civil Services (Recognition of Service Associations) Rules, 1993.